

1	2	3	4	5	6
8.	C/o 192 LIG houses Blk. A, Pkt. J Shalimar Bagh	21.90	12 Months	50%	
<i>South West Zone</i>					
9.	C/o 193 SFS DU's at Kishangarh Gr. I.	284.20	—	—	The Schems stand abandoned due to legal disputes & likely to be restarted by Sept./Oct. 88.
10.	C/o 192 SFS DU's at Kishangarh, Gr. II	840.09	—	—	
<i>West Zone</i>					
11.	C/o 360/343 LIG DU's at Jaidev Park	132.25	12 Months	71%	The work was re- sounded and reward- ed. The date of start of work for the balance work was 26.10.85 and date of completion was 25.7.,86.
<i>East Zone</i>					
12.	C/o 560 LIG houses at Dilshad Garden	178.00	1 Year	45%	
13.	C/o 96 MIG/96 LIG DU's at Dilshad Garden, Pkt. 'R' Gr. IV	66.00	1 Year	10%	
14.	C/o 300 MIG/LIG houses at Ty.Y.A.	141.20	1 Year	20%	
15.	C/o 265 DU's at T. Puri	73.64	1 Year	0.04%	
16.	C/o 168 MIG/56 LIG in Pkt. I at T. Puri	102.36	1 Year	24%	
17.	C/o 171 MIG/57 LIG at Pkt. III at Trilokpuri	112.14	1 Year	18%	

Morning Baroda-Delhi-Baroda flights

1762. SHRI RANJITSINGH GAEK-
WAD: Will the Minister of CIVIL
AVIATION AND TOURISM be pleased to
state :

(a) whether there is no morning flight
between Baroda to Delhi and vice-versa;

(b) whether traffic on this route in the
evening flights has increased during the last
one year;

(c) if so, whether Government propose
to introduce morning flights from Baroda
to Delhi and vice-versa;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) Yes, Sir.

(b) No, Sir.

(c) and (d). Do not arise.

(e) The present passenger demand between Delhi and Baroda (Vadodra) does not warrant increased capacity on this sector.

Retention of Government accommodation after transfer from Delhi

1763. SHRI KAMLA PRASAD SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government servants who do not own their own property and are in occupation of Government accommodation at Delhi are entitled to retain the said accommodation on their transfer from Delhi to the station where there is no general pool accommodation;

(b) if not, the reasons thereof; and

(c) the steps taken to make provision for retention of accommodation by Government servants at their previous duty station to avoid inconvenience to their family ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Under the Allotment of Government Residences (General Pool in Delhi) Rules, 1963, retention of General Pool accommodation under occupation of an officer is allowed for a period of two months from the date of transfer. Thereafter, in special cases the transferee officer may be allowed to retain the accommodation for a period not exceeding six months.

(b) and (c). In view of acute shortage of General Pool accommodation in Delhi/

New Delhi, the retention of accommodation for entire period of posting outside Delhi cannot be allowed.

Backlog in vacancies of Engineers in C.P.W.D.

1764. SHRI RAM BHAGAT PASWAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether SC/ST Engineers' joining reports are not being accepted on promotion/transfer in Divisions/Circles of C.P.W.D.;

(b) if so, the reasons therefor and the action taken in this regard;

(c) whether roster for SC/ST employees is being maintained in C.P.W.D.;

(d) if so, the reasons why the SC/ST Engineers are not placed in places mentioned in the roster;

(e) whether there is a backlog in vacancies for Assistant Engineers and Executive Engineers; and

(f) if so, the reasons for not giving promotions to the SC/ST Engineers against the backlog ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). No such case has come to the Government's notice.

(c) Yes, the roster for SC/ST employees is being maintained in CPWD as per rules.

(d) The roster are intended to be an aid to determining the number of vacancies to be reserved and are not meant to be used for determining the order of appointment or seniority.

(e) and (f). There is no backlog in respect of SC/ST quota for promotion to the grade of Assistant Engineers. In the promotion being made by selection there is no carry forward of vacancies from year to year basis.